

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/COD/325,395/2011, C/M/823, 853/2011 IN
C/532 /2011,578 /2011 - CU[DB]

Date 21/12/2011

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S AGGARWAL STEEL CENTRE,
Y-63, LOHA MANDI, NARAINA, NEW DELHI.
M/S AGGARWAL STEEL CENTRE,

Appellant

Vs

C.C. (ICD) NEW DELHI

MISC. ORDER NO.C/307-310/2011-CU DB Respondent

I am directed to transmit herewith a certified copy of Final order No.C/530-531/ 2011 CU[DB] dated 16.12.2011

passed by the Tribunal under Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar

(Customs Appeal Branch)

Copy to :

1. Respondent

C.C. (ICD) NEW DELHI
ICD, TUGHLAKABAD,
NEW DELHI 110020.

2. Adv. / Consult

MR.SAURABH KAPOOR, ADVOCATE

11-YADVINDRA COLONY,
THE MALL, PATIALA 147001

3. C.D.R

4. Bar association, CESTAT, New Delhi

5. Director Publications, Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

7. Company Law Institute of India Pvt Ltd.,No.2(Old No. 36), Vaithyaram Street, T. Nagar,Chennai -17

8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

9. Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar,Satellite Road,
Ahmedabad-15

10. LAWCRUX Advisors Pvt Ltd, LAW House,1-8,Sector - 10, Faridabad 121003 (Harvana)

11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor,Vasant Arcade,Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

12. Office Copy

13. Guard file

14. M/S RAMAN ENTERPRISES,
Y-179, LOHA MANDI NARAINA,
NEW DELHI.



Assistant Registrar

(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.
Principal Bench, New Delhi**

COURT NO. II

DATE OF HEARING : 12/12/11.

**Customs COD Application No. 325 of 2011 with
Miscellaneous Application No. 823 of 2011 in Appeal No.
532 of 2011**

M/s Aggarwal Steel Centre Appellant

Versus

CC (ICD), New Delhi Respondent

**Customs COD Application No. 395 of 2011 with
Miscellaneous Application No. 853 of 2011 in Appeal No.
578 of 2011**

M/s Raman Enterprises Appellant

Versus

CC (ICD), New Delhi Respondent

Appearance

Shri Rishab Kapoor, Advocate – for the appellant.

Shri K.K. Jaiswal, Authorized Representative (DR) – for the Respondent.

**CORAM: Hon'ble Shri D.N. Panda, Judicial Member
Hon'ble Shri Rakesh Kumar, Technical Member**

Misc order No C/307-310/11

Final Order No. C/530-531/11 Dated : 16/12/11

ORDER**Per. D.N. Panda :-**

Learned counsel mentions that the appeal has become infructuous since the goods have been released. We direct accordingly that the appeal stands dismissed so also the MA No. 823 and 853 of 2011 with COD No. 325 and 395 of 2011 *dismissed*.

(Dictated and pronounced in open court)

(D.N. Panda)
Judicial Member

(Rakesh Kumar)
Technical Member

PK